

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED 19.01.2023 (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.132/2021 & IA No. 349/2021	Punjab National Bank Vs. Mr. Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasa	Mr.Niraj Kumar- R1 Mr.Yasish Chandra & Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10 Mr. Edward James- R14 Mr. DVAS Prasad- R13
WITH				
2	Comp App (AT) (CH) (Ins) No.111/2021 & IA No. 348/2021	Punjab National Bank Vs. Mr. Udayraj Patwardhan & 12 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasan	Mr.Niraj Kumar- R1 Mr.Yasish Chandra & Mr. Dwarakesh Prabhakaran – R2,R3,R4, R6& R10 Mr. Edward James- R14 Mr. DVAS Prasad- R13
3	Comp App (AT) (CH) (Ins) No.393/2022 & IA No. 930 & 931/2022	Punjab National Bank Vs. Mr. Udayraj Patwardhan & 13 Ors	Ms.Vinithra Srinivasan & Mr.Varun Srinivasan	
4	Comp App (AT) (CH) (Ins) No.125/2022 & IA No. 293 & 992/2022	Malabar Hotels Pvt Ltd & 4 Ors Vs Sriharan Sripathmanathan & 4 Ors	M/s King & Partridge	Ms.J. Parimalam R1 & R2, Mr. Ramaswamy Meyappan- R3 Ms. Indumathi Ravi – R4.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No.1/2023 For Direction IA No. 1/2023	Anil Kumar Ojha Vs S Palaniappan & 7 Ors	Mr. Anil Ojha	

6	Comp App (AT) (CH) (Ins) No. 4/2023 For Condone Delay IA No. 6/2023 Leave to file IA No. 8/2023 For Stay IA No. 7/2023	Ashique Ponnamparambath Vs Reuben Joseph	Ms. Ramya Subramaniam	
7	Comp App (AT) (CH) (Ins) No. 6/2023 For Condone Delay IA No. 9/2023	M/s Bhandari Metal Distributors Vs M/s Air Flow Equipments (India) Pvt. Ltd.	M/s Srenik S Jain	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	9805118/01381/2021 (Diary No. 100/2022)	PPG Asian Paints Pvt. Ltd. Vs Susee Premium Automobiles	M/s Sonam Chandwani	
9	9805118/00279/2022 (Diary No. 148/2022)	Anil Kumar Ojha	Mr. Anil Kumar Ojha	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation VS Mohana Cotton Ginning Private Limited	Ms. Payal Chandra	Mr. Kumar Mihir
11	TA (AT) No. 138/2021 (CA (AT) (Ins) No.1239/2019)	Kartik Kalevar & 14 Ors. Vs M/s. Metrocorp Infrastructure Limited	Mr. Mithun Shashank	Mr. Mani Bhadra Jain
12	TA (AT) No. 201- 202/2021 (CA (AT) (Ins) No.1043-1044/2019)	Mr. Rajesh Varma Dommaraju Vs M/s. Vani Biochem & Anr	Mr. V Sridhar Reddy	Mr. Atteqriya Bhatia

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	IA No. 44/2023 In Comp App (AT) No. 9/2022 & IA No. 93, 94, 95, 96/2022, 51 & 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 120/2022	Mr. L Padhmanabha Chari FCA Vs. M/s Prateek Apparels Pvt Ltd	Mr. SP Muralikrishnan	Mr. Yasar Arafat

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH	Aditya Kumar	Mr. Mani Bhadra-R1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4
16	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr. Aditya Kumar	Mr. Mani Bhadra-R1 to R3 M/s. Kirit Javali-R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No.309/2022 & IA No 708/2022	Prakasan V & 10 Ors Vs. Shri. Ravindra Chaturvedi	Mr. Shivshankar Panicker	
18	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2

19	Comp App (AT) (CH) (Ins) No. 261/2022 & IA.No.553 & 939/2022	AL Sudershan Vs Syndicate Bank & Anr	M/s. Aiyar & Dolia	Mr. ML Ganesh- R1 M/s JVL Bharathi- R2
20	Comp App (AT) (CH) No. 116/2022 & IA No.1070/2022	Ayesha Hadi Ali VS Rizwana Anjum WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
21	Comp App (AT) (CH) No. 117/2022 & IA No.1071/2022	Habeeb Umer Hadi Ali VS Mohammed Abdul Raheem Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
22	Comp App (AT) No. 118/2022 & IA No.1072/2022	Huda Bagdadi VS Fakruddin Mohammed WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
23	Comp App (AT)No. 119/2022 & IA No.1073/2022	Mr Abdul Rahman Hadi Ali VS Mohammed Iftekaruddin WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
24	Comp App (AT)No. 120/2022 & IA No.1074/2022	Habeeb Umer Hadi Ali VS Mohd Ziauddin Nayyar WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
25	Comp App (AT)No. 121/2022 & IA No.1075/2022	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi VS Waheeduddin Azmi WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
26	Comy App (AT)No. 122/2022 & IA No.1076/2022	Ms Ayesha Hadi Ali VS Mohammed Abdul Azeem WITH	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
27	Comy App (AT)No. 123/2022 & IA No.1077/2022	Habib Abdul Razzaq Hadi Ali Albaghdadi VS Mohammed Abdul Kareem	M/s.Aiyar and Dolia	Mr. V. Venkata Rami Reddy
28	Comp App (AT) (CH) (Ins) No. 384/2022 & IA No. 911, 912, 913 & 914/2022	National Aluminium Company Ltd. Vs Mr. Ebenezar Inbaraj RP of M/s ReGen Powertech Pvt. Ltd. & 3 Ors.	Mr. Karthik Seshadri M/s S Sivasankar	Mr. AG Sathyanarayana

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29	Comp App (AT) (CH) (Ins) No. 33/2021 & IA No. 78, 79 & 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
30	Comp App (AT) (CH) (Ins) No. 36/2021 & IA No. 83, 84 & 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
31	Comp App (AT) (CH) No. 09/2021 & IA No. 27 & 28/2021	J. Somashekar Vs Innovative Studios Private Limited & 4 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia- R6
32	TA No. 194/2021 (Comp App (AT) (Ins) No. 469/2021 (IA No. 1205,1206 & 1207/2021)	Income Tax Department Through Deputy Commissioner of Income Tax Vs ILC Industries Ltd & 2 Ors	Mr. J Narayanaswamy	Mr. Ankur S. Kulkarni- R1
33	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian-R2 Mr.AS. Aravind-R2
34	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian-R2 Mr.AS. Aravind-R2
35	Comp App (AT) (CH) No.46/2021 & IA No. 150 & 551/2022	M/s. Espin Infosystem Private Ltd Vs The Registrar of Companies	Mr. KM Anand	
36	Comp App (AT) (CH) (Ins) No. 369/2022 & IA No. 868/2022	Jitendra Bhandari Vs Ravindra Beleyur & 2 Ors	Mr. Karthik Seshadri	Mr. T Ravichandran- R3

37	Comp App (AT) (CH) (Ins) 90/2022 & IA No. 204 & 206/2022	Mr. Sutanu Sinha Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
38	Comp App (AT) (CH) (Ins) No.272/2021 & IA No. 588,589, 590, 591, 594/2021 & 508/2022	Sumit Binani Vs. V. Venkatachalam & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana R1 Mr. Anirudh Krishnan R2

Copy to:

**By the order of Hon'ble Member (J)
(Chennai Bench)**

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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